GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *122

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)

TRAINING TO INSTRUCTORS

†*122. DR. SAMBIT PATRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details and names of the countries whose trainee officers are being imparted Training at the Sardar Vallabhbhai Patel National Police Academy, Hyderabad;
- (b) whether the said Academy has prepared any action plan for providing training to the Indian trainers/instructors abroad and if so, the details thereof;
- (c) whether the said academy has prepared any action plan to upgrade its curriculum and training system in view of the changing nature of crime in modern age and if so, the details thereof; and
- (d) whether the said Academy has signed any Memorandum of Understanding with other countries to enhance cooperation at international level with the objective of prevention and control of growing cyber crime across India and abroad and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO 122# FOR ANSWER ON 29TH JULY, 2025 REGARDING "TRAINING TO INSTRUCTORS"

(a): The Sardar Vallabhbhai Patel National Police Academy (SVPNPA),

Hyderabad imparts basic training for Police officer trainees of Royal

Bhutan, Maldives, Mauritius and Nepal.

Apart from this, the police personnel of other countries like Nepal, Bhutan, Maldives, Mauritius, Sri Lanka, Ghana, Sudan, Tanzania, Brazil, Cambodia, Tuvalu, Vietnam, Belarus, Ethiopia, Fizi, Nigeria, Guatemala, Guyana, Honduras, EL Salvador, Thailand, Kenya, Belize, Chile, Croatia, Jamaica, Philipines, Surinam, Seychelles, Togo, Tunisia, Morocco, Zimbabwe, Mozambique, Turkmenistan, Myanmar etc. have taken parts in various short term courses conducted by SVPNPA, Hyderabad on Counter Terrorism, Cyber Security, Darkweb and Crypto currency, Ethical hacking, Economic offenses, Explosives etc.

(b): The Academy has action plan for providing training to the Indian trainers/Instructors abroad to tackle new challenges in policing. The academy has identified School of Informatics, Indiana, United States of America (USA); University of Portsmouth, United Kingdom (UK); The University of Chicago, Crime Lab; FBI Academy, USA; Frances' National

Police College, France; University College London, UK and College of Policing, UK for the attending of training programmes of faculty members of SVPNPA.

The objectives of these training programmes are to gain exposure of infrastructure and facilities utilized for capacity building, understanding modern technologies adopted for enhancing capabilities and to identify potential collaborations, use of Artificial Intelligence for crime prevention and detection, cyber security, cyber crime, digital forensic, counterterrorism, ethics, human rights, rule of law and to understand transnational organised crime.

(c): As the Policing in field is dynamic and ever changing, the training curriculum is upgraded on regular review to tackle the changing nature of crime in modern age. The Academy Board reviews the syllabus and conduct of the training on an annual basis.

The various provisions of three new laws i.e. Bharatiya Nyaya Sanhita (BNS), Bharatiya Nagarik Suraksha Sanhita (BNSS) and Bharatiya Sakshya Adhiniyam (BSA) have been incorporated suitably in training curriculum of the Academy.

The latest developments in areas of investigation are incorporated in curriculum as part of case studies. The subject Information Communication Technology, Crypto, Open Source Intelligence (OSINT), social media analysis, cyber forensics and AI tools, etc. are taught covering aspects related to collection of evidence and investigation procedures. Experts from specialised agencies including CBI, NIA, IB, CAPFs, I4C, etc. conduct sessions in tune with changing nature of crimes.

Further, in basic course training, Simulation exercises are being conducted on Investigation of various crimes. The exercise involves application of laws and use of investigative technologies including modern scientific forensic tools. Use of technology in Crime Scene Management and latest advancements in Forensic Science are part of the curriculum.

Repository of case studies involving handling modern crimes and best practices across country are relied upon to design curriculum of all indoor subjects. The Knowledge Management System (KMS) Platform encourages officers across the country to upload new innovations and best practices. The Knowledge shared through the Platform is part of the

curriculum. The Articles on emerging technologies are published continuously in SVPNPA Journals inputs from the Journals are incorporated in the Basic Course Curriculum.

The Academy also conducts Technology in policing workshop, and the latest advances are also shared with the Probationers. Attachment with National Forensic Sciences University (NFSU) is conducted to expose the officer trainees to the latest trends and technologies in Forensic Science. Thrust is laid on modern technologies while conducting modules on SMART policing, Surveillance, PM Gati Shakti, etc.

The relevant topics on Drones, Challenges in Border Management,
Disaster mitigation, Maritime Security, Advanced Digital Forensics,
Counter terrorism, Cyber Terrorism, Cyber Security Investigation,
Darkweb, Crypto currency, economic offences, explosives, OSINT, Social
Media Analysis, Outdoor Instructional Trainers of trainees (TOT), Tactics
etc. are incorporated in the curriculum.

Most modern training methods are used to make learning more interesting as well as impactful. Panel discussions, Experience Sharing, Best Practices of the States sharing with fellow participants, Syndicate Group Discussions, Field Visits etc. are the training systems adopted.

(d): The Academy has signed Memorandum of Understandings (MOUs) with US Department of Homeland and Security, Federal Law Enforcement Training Centres (FLETC), USA; Maldives Police Service and Ministry of Internal Affairs of the Republic Uzbekistan to build upon existing cooperative arrangements for the purpose of enhancing policing capabilities, mutual exchange of experience, training and professional developments of police personnel.
